

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2056/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MAHKAR & ANR.

Respondent(s)

Date : 25-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajat Singh, AOR
Mr. Sarthak Chandra, Adv.

For Respondent(s)

Mr. Ravi Shanker Jha, Adv.
Ms. Pooja, Adv.
Mr. Manish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both respondents are duly represented.

Digital Records of High Court and Trial Court have already
been received.

The matter be processed for listing before the Hon'ble Court,
under the rules.

In the meantime, parties may file the additional documents, if
any.

SUJATA SINGH
Registrar